

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA  
UNSTARRED QUESTION NO. 1768  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2026

**ANIMAL WELFARE BOARD IN RAJASTHAN**

1768 SHRI RAHUL KASWAN:  
SMT. SANJNA JATAV:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) the details of jurisdiction of the Animal Welfare Board of India in Rajasthan;
- (b) the number of cow shelters recognised by the said Board during the last five years and the amount of funds provided to them, year/State/district- wise;
- (c) whether applications for granting recognition and assistance to cow shelters in Rajasthan are pending with the Board; and
- (d) if so, the date from which the said applications are pending and the reasons for the same along with the details of cow shelters in the Churu district and the districts under Bharatpur Lok Sabha Constituency?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) The Animal Welfare Board of India (AWBI) is a statutory advisory body constituted under the Prevention of Cruelty to Animals Act, 1960, and its jurisdiction extends to the entire territory of India, including the State of Rajasthan.
- (b) The Animal Welfare Board of India provides recognition to the Animal Welfare Organisations including Gaushalas who are sheltering the stray/injured /sick animals in their shelter. The AWBI has recognised 204 numbers of Animal Welfare Organization or Gaushalas during last five year across the Country. A total of 3,607 Animal Welfare Organizations, including Gaushalas, have been recognized by the Animal Welfare Board of India (AWBI) till date.

The Animal Welfare Board of India provides financial assistance to the recognized animal welfare organizations / Gaushalas who are sheltering the stray/injured /sick animals in their shelter under the following schemes:

- (i). Regular and Rescue Cattle Grant
- (ii). Scheme for Shelter House for looking after the animals
- (iii). Scheme for Provision of Ambulance Services to Animals in Distress
- (iv). Scheme for Relief to Animals during Natural Calamities



11	<b>HIMACHAL PRADESH</b>	0	0	0	0	0	0	0	0
12	<b>HARYANA</b>	11	10411095	10	4492150	1	500000	154	26947050
13	<b>JAMMU &amp; KASHMIR</b>	0	0	0	0	0	0	0	0
14	<b>JHARKHAND</b>	0	0	0	0	0	0	1	12000
15	<b>KARNATAKA</b>	0	0	0	0	0	0	0	0
16	<b>KERALA</b>	0	0	0	0	0	0	0	0
17	<b>MAHARASHTRA</b>	1	1068750	0	0	0	0	18	2212625
18	<b>MADHYA PRADESH</b>	11	10722926	3	1302394	0	0	91	10130750
19	<b>MANIPUR</b>	0	0	0	0	0	0	0	0
20	<b>MEGHALAYA</b>	0	0	0	0	0	0	0	0
21	<b>MIZORAM</b>	0	0	0	0	0	0	0	0
22	<b>NAGALAND</b>	0	0	0	0	0	0	0	0
23	<b>ODISHA</b>	0	0	0	0	2	150000	0	0
24	<b>PUNJAB</b>	2	2230711	0	0	0	0	1	150000
25	<b>PONDICHERRY</b>	0	0	0	0	0	0	0	0
26	<b>RAJASTHAN</b>	12	10974196	11	4879000	1	50000	395	39831075
27	<b>SIKKIM</b>	0	0	0	0	0	0	0	0
28	<b>TAMIL NADU</b>	0	0	0	0	0	0	3	75700
29	<b>TELANGANA</b>	0	0	0	0	0	0	0	0
30	<b>TRIPURA</b>	0	0	0	0	0	0	0	0
31	<b>UTTARAKHAND</b>	0	0	0	0	0	0	4	1245000
32	<b>UTTAR PRADESH</b>	7	7717731	8	3540500	0	0	325	37154475
33	<b>WEST BENGAL</b>	0	0	0	450000	0	0	6	332300
		<b>45</b>	<b>44250409</b>	<b>32</b>	<b>14664044</b>	<b>4</b>	<b>700000</b>	<b>1022</b>	<b>122219025</b>

(c) & (d) There are 15 applications received from Animal Welfare Organizations/ Gaushalas pending for grant of recognition by the Animal Welfare Board of India (AWBI) in the State of Rajasthan. Out of these, 12 applications are pending due to non-submission of complete documents, for which queries have already been raised through the online portal. In two cases, inspection reports are awaited from the Director, Animal Husbandry Department of the concerned State/UT. One application pertaining to Bikaner District is pending consequent upon issuance of a show-cause notice on account of submission of a forged recognition certificate. These applications are received during the period from 20.02.2024 to 26.12.2025.

Applications for financial assistance under various schemes of the Animal Welfare Board of India (AWBI) are received from recognized Animal Welfare Organizations/ Gaushalas from time to time and are processed in accordance with the prescribed scheme guidelines.

Financial assistance is released only in respect of proposals which are found eligible as per the scheme guidelines and in respect of which a favourable inspection report recommending release of funds is received from the concerned Animal Husbandry Department.

Non-release of financial assistance to any State/UT, including Rajasthan, is primarily due to reasons such as non-submission of proposals by the organizations, non-submission of mandatory

documents including utilization certificates of previous grants, non-compliance with scheme guidelines, ineligibility of proposals, non-availability of favourable inspection reports from the inspecting agency, and constraints of availability of funds.

The details of applications received from recognized Animal Welfare Organizations / Gaushalas in the State of Rajasthan, under the Schemes of Regular Grant, Shelter Grant, Ambulance Grant and Natural Calamity, to whom financial assistance could not be released, are placed below:

<b>S. No.</b>	<b>Name of the Scheme</b>	<b>No. of Proposals pending</b>	<b>Received during the period from 2020-21 to 2024-25</b>	<b>Reason</b>
1	Shelter House	7	21.05.2020 to 15.09.2022	6 applications were pending due to non-submission of required documents as per scheme guidelines and one application is under consideration for release of grant.
2	Ambulance Grant	1	14.07.2020	Application is under consideration for release of grant
3	Natural Calamity Grant	0	-	-
4	Regular and Rescue Cattle Grant	27	22.02.2021 to 28.10.2024	The applications were pending due to following reason:- a) 7 applications, due to non-availability of Niti Aayog ID, b) 2 applications, due to non-submission of application fees, c) 1 application, due to non-submission of required Bond, d) 3 applications received after closing date. e) 1 application, due to non-submission of Utilization Certificate of previous grant. f) 13 applications, under consideration for release of grant.

The AWBI had not received any application for grant of recognition or financial assistance from any Animal Welfare Organization located in Churu District and the Districts under Bharatpur Lok Sabha Constituency.